

(ख) भारत मूलक व्यक्तियों की संख्या अनुमानतः 250 है। कुछ को छोड़कर, उन सबके पास ब्रिटिश पासपोर्ट हैं। ऐसी कोई संभावना नहीं है कि उनमें से अनेक का भारत नौटने का विचार है।

(ग) इस स्थिति में प्रश्न ही नहीं उठता।

#### ACTIVITIES OF CARE IN INDIA

\*507. SHRI JYOTIRMOY BASU :  
SHRI BHAGABAN DAS :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- what are the activities of CARE in India ;
- how many Americans are now functioning with CARE in India ;
- what was the figure of such Americans in 1966 ;
- who pays for the cost of such American personnel ; and
- whether accounts are audited by Government auditors and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) Import and free distribution of foodstuffs for relief purposes.

- Twenty-seven.
- Seventeen.
- The Central and State Governments.
- The expenditure of the Central and State Governments is subjected to the audit of the Auditor General.

#### PROTECTION AGAINST NUCLEAR ATTACKS

\*508. SHRI C. K. BHATTACHARYYA :  
SHRI S. R. DAMANI

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- whether any suggestion has been received from the British Prime Minister offering to provide protection against nuclear attack ; and
- if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) No, Sir.

(b) Does not arise.

MEETING OF MR. PHIZO AND REV. SCOTT WITH NAGALAND GOVERNOR

\*509. SHRI BAL RAJ MADHOE :  
SHRI OM PRAKASH TYAGI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- whether it is a fact that Mr. Phizo and Rev. Scott are going to meet the Nagaland Governor to discuss the Nagaland problem ;
- whether it is a fact that Mr. Phizo is being given special permit to visit India for that purpose ; and
- if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). No, Sir.

(c) Does not arise.

भारत चीन संघर्ष के दौरान कलिंग एयर लाइन्स द्वारा प्रतिरक्षा सामग्री की सप्लाई

\*510. श्री हुकम चन्द कछवाय : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 1962 में हुए भारत-चीन संघर्ष के समय कलिंग एयर लाइन्स के कुछ विमान मोर्चे पर प्रतिरक्षा सामग्री ले गये थे ;

(ख) क्या इस प्रकार के विमानों में माल लाने से पहले उस प्रतिरक्षा सामग्री का ब्यौरा लिखा गया था ;

(ग) क्या यह सच है कि उन विमानों द्वारा भेजी गई प्रतिरक्षा सामग्री का कुछ भाग मोर्चे पर नहीं पहुंचा और रास्ते में ही गायब हो गया ; और

(घ) यदि हां, तो क्या सरकार ने इस मामले में जांच की है ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) : (क) जी नहीं।

(ख) से (घ). प्रश्न नहीं उठते।

#### EXPENDITURE OF UNITS OF MIG AIRCRAFT

4002. SHRI S. K. TAPURIAH : Will the Minister of DEFENCE be pleased to state :

(a) the total expenditure, both capital and non-capital, incurred so far at the various units set up for MIG Aircraft ;

(b) the estimated cost of one aircraft ; and

(c) the percentage of its parts and components which are imported and manufactured at the various Government factories and those in private sector ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) to (c). It will not be in public interest to give this information.

#### ASSETS OF INDIANS CONFISCATED BY BURMESE GOVERNMENT

4003. SHRI BABURAO PATEL :

SHRI DHULESHWAR MEENA :

SHRI RAMACHANDRA ULAKA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the total value and nature of the assets of Indians confiscated by the Government of Burma after nationalisation of trade in Burma ;

(b) the amount of assets released, compensated or repatriated so far by the Government of Burma ;

(c) the nature of work done in this regard by our Ambassador in Burma and the Nature of benefit derived to those Indians whose assets were confiscated ; and

(d) the present position in this regard ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) and (b). As the question

of assets of Indians nationalised by the Government of Burma relates to a large number of people details are still under discussion with the Government of Burma. Hence, so far, no assets have been released, compensated for or repatriated.

(c) and (d). Our Ambassador in Burma has constantly approached the Burmese Foreign Office requesting them to finalise the compilation, break down according to individuals, etc. of these assets. Recently a committee has been set up by the Government of Burma to look into this matter and expedite settlement.

#### TREATMENT OF MEMBERS OF FAMILIES OF INDIAN DIPLOMATS IN PAKISTAN

4004. SHRI BABURAO PATEL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that wives and daughters of Indian diplomats in Pakistan have been jeered at when on marketing expeditious and quite a few have been physically molested by Pakistani goondas ;

(b) whether this rude and insulting behaviour does not violate the provisions of the Vienna Convention ; and

(c) if so, the steps which Government have taken to protect our citizens in addition to the usual protest notes ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) No, Sir.

(b) and (c). Do not arise.

#### ACQUISITION OF LAND FOR BAGDOGRA AIRFIELD

4005. SHRI C. K. BHATTACHARYYA : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 1085 on the 20th November, 1967 and state :

(a) whether any land of some private parties had been taken over by the military authorities for the extension of Bagdogra airfield and newly constructed road from the Bagdogra airfield to Bombdum ;